

**GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
DISPUR :: GUWAHATI-6**

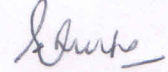
No.HLB. 111/2020/93

Dated Dispur the 21st May, 2020

ORDER

In light of the Revised Discharge Policy for COVID-19, issued by Ministry of Health & Family Welfare, Government of India, it is hereby decided that a medical team attending to COVID-19 patient duties shall perform duties for a period of 7 (seven) days, and thereafter immediately undergo institutional quarantine for a period of 7 (seven) days before resuming their duties, in case no complication arises during the quarantine period.

This arrangement will come into force with immediate effect.



(Samir K. Sinha, IAS)

Principal Secretary to the Government of Assam
Health & Family Welfare Department

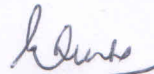
Memo No.HLB. 111/2020/93-A

Dated Dispur the 21st May, 2020

Copy to:

1. Chief Secretary, Assam.
2. Additional Chief Secretary, Home & Political and Social Welfare Departments.
3. Director General of Police, Assam.
4. Principal Secretary to Hon'ble Chief Minister, Assam.
5. Principal Secretary, Panchayat & Rural Development Department.
6. Shri G P Singh, IPS, ADGP (L&O)
7. Shri Harmeet Singh, IPS, ADGP (S)
8. Commissioner & Secretary, Transport Department, Dispur.
9. Commissioner & Secretary, Health & Family Welfare Department.
10. Special Secretary, Health & Family Welfare Department.
11. Chief Executive Officer, Assam State Disaster Management Authority.
12. Commissioner of Transport, Assam
13. Managing Director, ASTC.
14. Mission Director, National Health Mission, Assam..
15. All Deputy Commissioners / Sub-Divisional Officers (Civil) for necessary action.
16. All Superintendents of Police
17. DME/ DHS, Assam.
18. All Principals/ Superintendents, Medical College Hospital.
19. All Joint Directors of Health Services, Assam.

20. P.S. to Hon'ble Minister, Health & F.W. Department, Government of Assam
21. P.S. to Hon'ble Minister (All), Government of Assam.
22. P.S. to Hon'ble Minister of State, Health & F.W. Department
23. P.S. to Hon'ble Minister of State (Ind.)/ Minister of State (All), Government of Assam.
24. P.S. to Hon'ble MLA (All).
25. Any other concerned



Principal Secretary to Govt. of Assam
Health & Family Welfare Department